

DIVISION BENCH  
COURT - II

S-3

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/304(KB)2021  
IA(I.B.C)/966(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> MAY 2024**

IN THE MATTER OF	INTEC CAPITAL LIMITED VS SAT INDIA LTD
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Aman Aggarwal, Adv. ] For Resolution Professional  
Mr. Adil Rashid, Adv.

**ORDER**

1. Ld. Counsel for the Resolution Professional present.
2. **IA(I.B.C)/966(KB)2024**
  - a) This application has been filed by the Resolution Professional (the Applicant herein) to bring on record the 1<sup>st</sup> Progress Report, which is placed at Pages No. 9 to 19 of this application. This application is supported by an Affidavit, which is placed at Page No. 21 of this application. Let the same be taken on record and accordingly, this application is **disposed of**.
3. Post this matter on **24.06.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**